

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION No. 39**

Dated Guwahati, the 07<sup>th</sup> September, 2017

Hon'ble the Chief Justice has been pleased to constitute Vacation Courts at the Principal Seat of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing **Puja Vacation w.e.f. 25<sup>th</sup> September, 2017 to 21<sup>st</sup> October, 2017:**

**AT THE PRINCIPAL SEAT**  
**VACATION COURT**

SL. NO.	Hon'ble Judges for Vacation Court	Date
1	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice K. R. Surana 4. Hon'ble Mr. Justice H. K. Sarma	On 10 <sup>th</sup> October, 2017
2	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice M. A. Ali	On 17 <sup>th</sup> October, 2017

Urgent matters relating to the outlying Permanent Benches of the Gauhati High Court during the Vacation period of the respective Benches will be allowed to be filed and moved before the Vacation Courts at the Principal Seat, Guwahati.

Limitation will not run during the Vacation.

By Orders,  
Sd/- SRI. A. HAZARIKA  
**REGISTRAR(ADMN)**  
**I/C REGISTRAR (JUDL.)**

**Memo No. HC. III – 37/2016/ 4986/G, dated 7<sup>th</sup> September, 2017**  
**Copy to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun for information and necessary action.
4. The Registrar, High Court of \_\_\_\_\_,

5. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
7. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Chairman, N.E. Bar Council, Guwahati.
12. The Senior Govt. Advocate, Assam / Nagaland / Mizoram / Arunachal Pradesh, Gauhati High Court, Guwahati.
13. The District & Sessions Judge, \_\_\_\_\_, Assam.
14. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
20. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
23. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the website of Gauhati High Court.*
24. The Admn. Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The Court Officer No.1, Gauhati High Court, Guwahati.
27. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. C.A. to the Registrar General, Gauhati High Court, Guwahati.
30. The Manager, Staff Canteen of the Gauhati High Court (Old Bldg), Guwahati / The Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
31. The Notice Board, Gauhati High Court, Guwahati

  
**REGISTRAR (ADMN)**  
**I/C REGISTRAR (JUDL.)**  
Gauhati High Court, Guwahati



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**CORRIGENDUM**

Dated Guwahati, the 14th September, 2017

The date 21<sup>st</sup> October, 2017 in the Notification No.39 dated 07.09.2017 be read as **20<sup>th</sup> October, 2017.**

Save as aforesaid, Notification No.39 dated 07.09.2017 will remain the same.

By Orders,

Sd/- SMT. A.AJITSARIA  
**REGISTRAR (JUDL.)**

**Memo No. HC. III – 37/2016/5011 /G, dated 14<sup>th</sup> September, 2017**

**Copy to a:**

1. All concerned.
2. The Notice Board, Gauhati High Court, Guwahati

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**REGISTRAR (JUDL.)**  
**Gauhati High Court, Guwahati**